

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5460
ANSWERED ON:29.04.2013
PLANTING OF A SAPLING
Vijayan Shri A.K.S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is considering to take action against the companies and to stop their publicity claiming to have grown a forest in the country;
- (b) if so, the details thereof;
- (c) whether the Government differentiates between planting of a sapling and taking care of the sapling to grow as a tree;
- (d) if so, the details thereof and the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN):

(a)& (b) The Ministry of Environment & Forests has no such proposal.

(c) & (d) The Ministry of Environment and Forests is providing funds to the States under Centrally Sponsored Scheme of National Afforestation Programme (NAP) Scheme for regeneration of degraded forests and adjoining areas in the country. The Scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at Village levels. As on 31-03-2013, an area of 19.40 lakh hectares has been treated through 42535 JFMCs under the NAP scheme since inception of the Scheme in 2002.